

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:21.02.2006
PHYSICAL PUNISHMENT TO CHILDREN
Rao Shri Kavuru Samba Siva

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the children in schools are still being physically punished despite directions from the Government against physical punishment;
- (b) if so, the details thereof;
- (c) the number of cases reported during the last three years in this regard;
- (d) the action taken against the responsible persons; and
- (e) the steps taken to prevent or check the physical punishment?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A FATMI)

(a) to (e) Most schools come under the purview of State Governments and such information is not maintained centrally. So far as the schools under the control of Central Government are concerned, 23 cases in Kendriya Vidyalayas and 9 cases in Navodaya Vidyalayas had come to the notice in the last three years. In every such case, action has been initiated against the persons responsible. Guidelines have been issued to the schools under the purview of the Central Government not to inflict physical punishment on students under any circumstances.